

Bajaj Allianz General Insurance Company Limited

Corporate Identity Number: U66010PN2000PLC015329. IRDA Registration No.113

Regd. Office & Head Office: Bajaj Allianz House, Airport Road, Yerwada, Pune - 411 006

CONVEYANCE BENEFIT**Add on Cover under Private Car Package Policy -3 years***ENDORSEMENT WORDINGS*

UIN: IRDAN113RP0005V01201819/A0035V01201819

A. Endorsement Wordings

In consideration of payment of additional premium, it is hereby agreed and declared that, under the Motor Insurance Policy issued by the Company, if the Insured Vehicle is rendered unusable due to repairs required to be undertaken in a workshop consequent to an Accidental loss or damage duly admitted and covered under Motor Insurance Policy, We will pay You a per day cash benefit opted by You for a maximum duration as shown on the Policy Schedule during the Policy Period/ Policy Year subject to the conditions mentioned in the document.

B. Conditions

1. Claims made by You against Us under 'Conveyance Benefit' are subject to the conditions set forth under the Motor Insurance Policy
2. The benefit period will commence after the expiry of deductible time period in days (as per Plan Opted by the Proposer) from the date of survey completion by the surveyor provided the Own Damage Claim is admissible
3. In case of theft/total loss claim, we will pay for maximum 15 days (at Rs. 1000/- per day) during the Policy Period.

C. Exclusions

In addition to the exclusions mentioned under Motor Insurance Policy, We will not be liable to indemnify You for the following events:

1. Where the Own Damage Claim made by You against Us under the Motor Insurance Policy is not payable
2. Where the repairs are not carried out at Our authorized workshops
3. Claims pertaining to theft losses
4. Claims made for the period before the date of completion of the survey
5. Any consequential loss arising out of claims lodged under 'Conveyance Benefit'
6. Where a loss is covered under Motor Insurance Policy or any other type of insurance policy with any other insurer or manufacturer's warranty or recall campaign or under any other such packages at the same time

D. Definitions

The words and phrases listed below have special meanings. Please note that references to the singular or to the masculine also include references to the plural or to the female the context permits and if appropriate.

1. **Accident, Accidental:** means sudden, unforeseen and involuntary event caused by external, visible and violent means
2. **Insured Vehicle:** The vehicle insured by Us under the Motor Insurance Policy
3. **Own Damage Claim:** The claims raised by You against Us for loss or damage to the Insured Vehicle due to the perils mentioned under Section 1 of Motor Insurance Policy
4. **Policy/ Motor Insurance Policy:** Private Car Package Policy – 3 Years issued by Us to which this cover is extended
5. **Policy Period:** The period of 3 Years between and including the commencement date and expiry date as shown in the Motor Insurance Policy Schedule
6. **Policy Year:** means period of (i) 12 months from the Risk Inception Date in Policy Period and (ii) subsequent 12 months each till Risk Expiry Date of Policy Period.
7. **Policy Schedule:** The Schedule and any Annexure or Endorsement/s to it which sets out Your personal details, Insured Vehicle details, Policy Period, the type of insurance cover in force, and other terms/conditions/details.
8. **You, Your, Yourself:** The person or persons We insure as set out in the Policy Schedule
9. **We, Our, Us:** Bajaj Allianz General Insurance Company Limited and/or the Service Provider with whom Bajaj Allianz General Insurance Company Limited has entered into a contract to provide the benefits under this cover to You

E. CANCELLATION

Cancellation conditions of the add-on cover will be identical to the base Motor Insurance Policy to which the add-on cover is attached.

This Endorsement is subject to all other terms conditions and exclusions of the Motor Insurance Policy.